COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 50 of 2017

Dated: 25th May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

New Usha Nagar Co-Operative Housing Society Ltd. ... Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K.Ganesan

Counsel for the Respondent(s) : Mr. Amit Kapur

Mr. Malcolm Desai for R-2

ORDER

List the matter on <u>24.07.2017</u> to enable the parties to inform this Tribunal the progress of settlement talks.

(I. J. Kapoor) Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/kt